

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

102. C.A.(CAA)/96(MB)2024

**IN THE MATTER OF**

Mol Nippon India Ship Management Private Limited

... Petitioner

Section 230 of Companies Act, 2013

**Order Delivered on 26.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: CA Harsh C Ruparelia (PH)

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**ORDER**

**CA(CAA)/96(MB)/2024 – Reserved for orders.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/